

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 211 of 2019

IN THE MATTER OF:

Manu Kochhar Appellant

Vs

Union of India,
Ministry of Corporate Affairs & Anr. Respondents

Present:

For Appellant: Mr. Ayush Sharma, Advocate.

**For Respondents: Mr. Raunak Dhillon, Mr. George Varghese and
Mr. Karan Khanna, Advocates for Union of
India.**

ORDER

13.08.2019 Let this Appeal be listed 'for admission' as fresh case on
19th August, 2019 at 02:00 PM before the 1st Bench hearing the IL&FS
matters along with Company Appeal (AT) No.190 of 2019 etc.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)